

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:4533
ANSWERED ON:07.12.2010
ASSISTANCE THROUGH SAI
Singh Shri Rakesh

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the amount made available to States as Central assistance is provided through the Sports Authority of India (SAI);
- (b) if so, the details thereof and the reasons for not providing the same directly to the States;
- (c) whether the Government proposes to reconsider such practice; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e) Under 'Panchayat Yuva Krida Aur Khel Abhiyan' (PYKKA) Scheme, annual acquisition and operational grants for maintenance of playfields in village/block panchayats and competitions grants for block, district and state level competitions were released to the States/UTs through Sports Authority of India (SAI) till 2009-10. From 2010-11 onwards, these grants are released to States/UTs directly by the Ministry.